

**PROTECTION OF PHYSICIANS
AND SURGEONS (CIVIL AND CRI-
MINALS IMMUNITY) BILL***

[English]

SHRI MOOL CHAND DAGA (Pali) : I beg to move for leave to introduce a Bill to provide for civil and criminal immunity to physicians and surgeons withdrawing life sustaining treatment from patients suffering from terminal illness and certain categories of newly-born infants.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for civil and criminal immunity to physicians and surgeons withdrawing life sustaining treatment from patients suffering from terminal illness and certain categories of newly-born infants.”

The motion was adopted.

SHRI MOOL CHAND DAGA : I introduce the Bill.

**PUBLIC AND PRIVATE SCHOOLS
(ABOLITION) BILL***

[English]

PROF. SAIFUDDIN SOZ (Baramulla) : I beg to move for leave to introduce a Bill to provide for abolition of public and private schools in India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for abolition of public and private schools in India.”

The motion was adopted.

PROF. SAIFUDDIN SOZ : I introduce the Bill.

**AGRICULTURAL WORKERS
(MINIMUM WAGES AND WEL-
FARE) BILL***

[English]

SHRI SATYAGOPAL MISRA (Tamluk) : I beg to move for leave to introduce a Bill to provide for the payment of minimum wages and welfare of agricultural workers.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the payment of minimum wages and welfare of agricultural workers.”

The motion was adopted.

SHRI SATYAGOPAL MISRA : I introduce the Bill.

**BUILDING AND CONSTRUCTION
WORKERS (CONDITIONS OF
EMPLOYMENT) BILL***

[English]

SHRI SATYAGOPAL MISRA (Tamuk) : I beg to move for leave to introduce a Bill to protect building and construction workers and to provide for their minimum wages, security of job, and such other health and welfare measures for them as are provided for in various labour and industrial laws in force in India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to protect building and construction workers and to provide for their minimum wages, security of job and such other health and welfare measures for them as are provided

for in various labour and industrial laws in force in India."

The motion was adopted.

SHRI SATYAGOPAL MISRA : I introduce the Bill.

RESERVATION OF POSTS IN PUBLIC SECTOR AND PRIVATE SECTOR SERVICES (FOR ECONOMICALLY WEAKER SECTION OF SOCIETY) BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for reservation of posts in public sector and private sector services for economically weaker section of society.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for reservation of posts in public sector and private sector services for economically weaker section of society."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

UNORGANISED LABOUR WELFARE FUND BILL *

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for setting up a fund for the welfare of unorganised labour.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for setting up a fund for the welfare of unorganised labour."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

SMALL FAMILY (PROMOTION AND MOTIVATION) BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to empower the Central Government to take measures to promote and motivate small families in the country and put family planning measures on a statutory footing and for matters connected therewith.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to empower the Central Government to take measures to promote and motivate small families in the country and put family planning measures on a statutory footing and for matters connected therewith."

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

POLITICAL PARTIES (FINANCIAL ASSISTANCE) BILL*

[English]

SHRI BALASAHEB VIKHE PATIL (Kopargaon) : I beg to move for leave to introduce a Bill to provide for grant of financial assistance to political parties in connection with the election of